

Annexure – 7 : List of operational creditors (Government dues)

Name of the corporate debtor: INODAYA FOODS PRIVATE LIMITED

Date of commencement of CIRP: 05.06.2026

List of operational creditors (Government dues)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Depart ment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whethe r related party?	% of voting share in CoC, if					
1	Income Tax Department	NA	18/06/26	11,47,41,574	11,47,41,574	Govt dues	0	0	NO	22	–	–	–	–	Provisi onaly Admit ed
2	Haryana Excise and Taxation Department	NA	23/06/26	39,80,33,828	39,80,33,828	Govt dues	0	0	NO	78	–	–	–	–	Provisi onaly Admit ed
	Total			51,27,75,402	51,27,75,402										

sd/-

Ashok Kumar Gupta

Insolvency Resolution Professional of Inodaya Foods Privater Limited

Place Delhi

Date 27/07/26

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